

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1280
TO BE ANSWERED ON 30.07.2025

**RESCUE AND REHABILITATION OF CHILDREN FROM LABOUR AND
EXPLOITATION**

1280. SMT. RENUKA CHOWDHURY:

Will the Minister of Women and Child Development be pleased to state:

- (a) the number of children rescued from child labour, trafficking, begging, and other forms of exploitation in the country during the last five years, year-wise and State-wise;
- (b) the number of FIRs registered, arrests made, and prosecutions initiated against those involved in child labour and trafficking during the said period;
- (c) the number of children who were successfully rehabilitated through institutional or community-based support systems, including details of educational enrollment, skill development, and psychological counselling provided; and
- (d) the steps taken by Government to curb organised crimes involving child labour and trafficking, including inter-agency coordination?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) : The National Crime Records Bureau (NCRB) is the primary agency responsible for collecting and maintaining crime related statistics.

As per the NCRB Report, the State/UT-wise cases registered under the Child Labour (Prohibition & Regulation) Act during 2018-2022, are at **Annexure-I**.

The State/UT-wise Child Victims (below 18 years of age) Rescued under Human Trafficking during 2017-22, as per the NCRB Report, are at **Annexure-II**.

Specific information on Children Rescued from Child Labour and Begging is not maintained by the NCRB.

(b) : State/UT-wise Cases Registered, Cases Chargesheeted, Persons Arrested and Persons Chargesheeted under Child Labour (Protection & Regulation) Act during 2014-2022 are at **Annexure-III**.

Specific information of Cases Registered under Child Trafficking is not maintained by the NCRB. However, State/UT-wise Total Cases Registered, Cases Chargesheeted, persons Arrested and Persons Chargesheeted under Human Trafficking during 2017-2022 are at **Annexure-IV**.

(c) & (d) : Ministry of Women and Child Development is implementing a Centrally Sponsored Scheme namely 'Mission Vatsalya' in all States/ UTs on predefined cost sharing basis between the Central and the State Governments to deliver various services for children in difficult circumstances including children rescued from child labour, trafficking and begging. The scheme provides institutional care, non-institutional care and outreach services. Three types of Child Care Institutions (CCIs) namely Children Home, Open Shelter and Specialized Adoption Agency established under the Mission Vatsalya scheme provide , *inter-alia*, age-appropriate education, access to vocational training, recreation, health care, counselling etc. Total 76,882 number of Children were supported through the Child Care Institutions (as on 31.03.2025).

The Ministry of Labour and Employment has taken various measures and have made efforts to prevent child labour which include legislative measures, rehabilitation strategy, providing right to free education and general socio-economic development. The details of statutory and legislative measures, rehabilitation strategy and education are as follows:

- i. Enactment of the Child and Adolescent Labour (Prohibition & Regulation) Act, 1986. The Act *inter-alia* covers complete prohibition of work or employment of children below 14 years of age in any occupation or process and prohibition of adolescents in the age group of 14 to 18 years in hazardous occupations and processes. It also provides for stricter punishment for employers for violation of the Act and made the offence as cognizable.
- ii. Framing of the Child and Adolescent Labour (Prohibition and Regulation) Rules, 1988. The Rules, *inter-alia*, provide for District Nodal Officer (DNO) and Task Force at district level under chairpersonship of District Magistrate to ensure that the provisions of the Act are properly enforced.
- iii. Ministry of Labour & Employment has framed model State Action Plan enumerating action points to be taken by respective State Governments for eradication of child labour.
- iv. Implementation of National Child Labour Project (NCLP) Scheme for rehabilitation of child labour, which has been subsumed under Samagara Shiksha Abhiyan (SSA), Scheme with effect from 01.04.2021.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA UNSTARRED QUESTION NO.1280 FOR ANSWER ON 30.07.2025 BY SMT. RENUKA Chowdhury REGARDING 'Rescue and rehabilitation of children from labour and exploitation'

STATE/UT-WISE CASES REGISTERED UNDER THE CHILD LABOUR (PROHIBITION & REGULATION) ACT DURING 2018-2022

Sl. No.	Name of the State	2018	2019	2020	2021	2022
1	Andhra Pradesh	0	2	37	12	15
2	Arunachal Pradesh	1	0	1	0	3
3	Assam	39	68	40	78	86
4	Bihar	14	15	3	14	98
5	Chhattisgarh	0	2	0	0	0
6	Goa	0	0	0	0	0
7	Gujarat	35	64	39	40	42
8	Haryana	6	11	1	12	4
9	Himachal Pradesh	0	0	1	0	0
10	Jharkhand	17	18	27	5	6
11	Karnataka	63	83	54	58	62
12	Kerala	3	2	0	3	0
13	Madhya Pradesh	3	4	1	5	0
14	Maharashtra	90	53	29	57	87
15	Manipur	0	0	0	0	0
16	Meghalaya	0	2	0	0	0
17	Mizoram	0	0	0	0	1
18	Nagaland	0	0	0	0	0
19	Orissa	0	0	0	6	0
20	Punjab	8	8	11	8	13
21	Rajasthan	32	48	30	19	28
22	Sikkim	0	0	0	0	0
23	Tamil Nadu	6	3	2	26	29
24	Telangana	125	314	147	224	175
25	Tripura	0	0	1	0	0
26	Uttar Pradesh	2	9	1	1	10
27	Uttarakhand	0	27	41	25	54
28	West Bengal	5	7	3	2	0
	TOTAL STATE(S)	449	740	469	595	713
29	A & N Island	0	0	0	0	0
30	Chandigarh	0	0	1	7	2
31	D & N Haveli and Daman & Diu	0	2	0	0	0
32	Delhi	15	30	6	11	36
33	Jammu & Kashmir	0	0	0	0	0
34	Ladakh	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0
36	Puducherry	0	0	0	0	0
	TOTAL UT(S)	15	32	7	18	38
	Total (All India)	464	772	476	613	751

Source : Crime in India, NCRB

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA UNSTARRED QUESTION NO.1280 FOR ANSWER ON 30.07.2025 BY SMT. RENUKA Chowdhury REGARDING 'Rescue and rehabilitation of children from labour and exploitation'

STATE/UT-WISE CHILD VICTIMS (BELOW 18 YEARS OF AGE) RESCUED UNDER HUMAN TRAFFICKING DURING 2017-22, AS PER THE NCRB REPORT

Sl. No.	State/UT	2017	2018	2019	2020	2021	2022
1	Andhra Pradesh	27	16	15	8	11	14
2	Arunachal Pradesh	0	3	3	13	3	1
3	Assam	154	182	73	67	188	156
4	Bihar	395	537	294	123	311	613
5	Chhattisgarh	77	101	112	39	43	26
6	Goa	1	9	2	1	0	0
7	Gujarat	2	1	2	65	5	6
8	Haryana	9	24	6	7	21	11
9	Himachal Pradesh	2	0	1	2	4	0
10	Jharkhand	103	201	102	77	145	113
11	Karnataka	149	8	42	1	5	7
12	Kerala	86	112	179	179	169	128
13	Madhya Pradesh	97	72	124	75	87	89
14	Maharashtra	148	74	95	65	62	56
15	Manipur	12	2	4	4	4	0
16	Meghalaya	3	5	29	1	1	0
17	Mizoram	0	2	25	0	0	0
18	Nagaland	0	0	2	0	0	0
19	Odisha	117	131	202	159	399	564
20	Punjab	7	15	18	61	8	9
21	Rajasthan	886	373	653	815	417	453
22	Sikkim	5	2	0	2	0	0
23	Tamil Nadu	37	27	42	23	38	3
24	Telangana	30	8	71	31	222	63
25	Tripura	12	1	2	2	0	0
26	Uttar Pradesh	38	41	32	58	40	73
27	Uttarakhand	15	18	16	8	9	7
28	West Bengal	450	154	63	56	58	91
	TOTAL STATE(S)	2862	2119	2209	1942	2250	2483
29	A & N Islands	0	0	0	0	0	0
30	Chandigarh	0	0	1	3	2	0
31	D&N Haveli and Daman & Diu ⁺	0	0	0	2	0	0
32	Delhi UT	429	364	536	202	437	605
33	Jammu & Kashmir [*]	1	1	0	2	2	10
34	Ladakh	-	-	-	0	0	0

35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	2	0	0	0	0	0
	TOTAL UT(S)	432	365	537	209	441	615
	TOTAL (ALL INDIA)	3294	2484	2746	2151	2691	3098

Note: Human Trafficking data published is based on annual data as provided by States/UTs from their Anti Human Trafficking Units

NCRB started collecting annual Human Trafficking data since 2017

+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for the year 2017-2019

* Data of erstwhile Jammu & Kashmir State including Ladakh for the year 2017-2019

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO.1280 FOR ANSWER ON 30.07.2025 BY SMT. RENUKA Chowdhury REGARDING 'Rescue and rehabilitation of children from labour and exploitation'

STATE/UT-WISE CASES REGISTERED (CR), CASES CHARGESHEETED (CCS), PERSONS ARRESTED (PAR) AND PERSONS CHARGESHEETED (PCS) UNDER CHILD LABOUR (PROHIBITION & REGULATION) ACT DURING 2014-2018

SL	State/UT	2014				2015				2016				2017				2018			
		C R	CC S	PA R	PC S	C R	CC S	PA R	PC S	C R	CC S	PA R	PC S	C R	CC S	PA R	PC S	C R	CC S	PA R	PC S
1	Andhra Pradesh	0	0	0	0	0	0	0	0	2	0	0	0	0	0	0	0	0	1	0	1
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	1
3	Assam	0	0	0	0	4	0	6	0	2	0	3	0	11	3	11	3	39	11	42	11
4	Bihar	4	3	4	3	0	0	0	0	0	0	0	0	0	0	0	0	14	10	15	15
5	Chhattisgarh	0	0	0	0	2	2	3	3	1	1	2	2	0	0	0	0	0	0	0	0
6	Goa	1	0	0	0	0	0	0	0	3	2	6	6	1	1	1	1	0	0	0	0
7	Gujarat	2	3	2	3	4	4	4	4	7	7	8	8	3	3	4	4	35	35	43	44
8	Haryana	0	0	0	0	4	3	6	6	0	0	0	0	2	1	2	1	6	5	8	8
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jharkhand	0	0	0	0	2	0	2	0	0	0	0	0	16	13	15	14	17	9	15	9
11	Karnataka	6	5	4	5	34	20	52	35	23	10	38	20	72	53	78	68	63	69	68	77
12	Kerala	0	0	0	0	0	0	0	0	5	3	1	0	0	0	0	0	3	2	2	2
13	Madhya Pradesh	4	4	4	4	2	2	2	2	0	0	0	0	26	26	26	26	3	1	1	1
14	Maharashtra	45	6	75	21	96	55	100	67	93	62	104	70	130	96	163	116	90	81	175	109
15	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Meghalaya	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	1	1	1	1	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	5	2	4	4	2	0	0	0	0	4	5	5	0	1	1	1	0	0	0	0
20	Punjab	1	0	0	0	2	0	3	0	0	0	0	0	6	2	2	2	8	5	9	5
21	Rajasthan	4	4	5	5	6	6	6	6	21	21	24	24	99	91	110	110	32	28	42	42
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	3	3	4	3	6	2	13	5
24	Telangana	4	2	4	2	5	6	7	6	6	0	6	0	58	48	33	65	125	84	48	89
25	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

Sl. No.	State/UT	2014				2015				2016				2017				2018			
		C R	CC S	PA R	PC S	C R	CC S	PA R	PC S	C R	CC S	PA R	PC S	C R	CC S	PA R	PC S	C R	CC S	PA R	PC S
26	Uttar Pradesh	4	4	5	5	26	26	27	27	6	5	8	6	7	6	7	6	2	1	1	1
27	Uttarakhand	2	2	7	7	1	1	1	1	0	0	0	0	5	4	1	6	0	0	0	0
28	West Bengal	8	5	7	5	1	2	3	4	4	3	4	2	2	3	3	4	5	2	2	2
TOTAL STATE(S)		90	40	121	64	194	128	223	162	173	118	209	143	441	354	461	430	449	347	484	422
29	A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	1	0	0	0	0
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	Delhi	57	34	35	49	57	24	34	36	31	21	30	25	20	8	14	9	15	25	32	28
33	Jammu & Kashmir*	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		57	34	35	49	57	24	34	36	31	21	30	25	21	9	14	10	15	25	32	28
TOTAL (ALL INDIA)		147	74	156	113	251	152	257	198	204	139	239	168	462	363	475	440	464	372	516	450

Source: Crime in India, NCRB

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2014-2018

* Data of erstwhile Jammu & Kashmir State including Ladakh for 2014-2018

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO.1280 FOR ANSWER ON 30.07.2025 BY SMT. RENUKA Chowdhury REGARDING 'Rescue and rehabilitation of children from labour and exploitation'

STATE/UT-WISE CASES REGISTERED (CR), CASES CHARGESHEETED (CCS), PERSONS ARRESTED (PAR) AND PERSONS CHARGESHEETED (PCS) UNDER CHILD LABOUR (PROHIBITION & REGULATION) ACT DURING 2019-2022

SL	State/UT	2019				2020				2021				2022			
		CR	CCS	PAR	PCS	CR	CCS	PAR	PCS	CR	CCS	PAR	PCS	CR	CCS	PAR	PCS
1	Andhra Pradesh	2	0	5	0	37	11	22	25	12	20	13	24	15	18	14	20
2	Arunachal Pradesh	0	0	0	0	1	0	0	0	0	0	0	0	3	0	2	0
3	Assam	68	37	54	40	40	17	32	21	78	36	76	42	86	59	79	63
4	Bihar	15	13	14	14	3	1	1	1	14	9	10	11	98	67	95	95
5	Chhattisgarh	2	2	3	3	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	64	63	72	76	39	38	52	53	40	41	44	48	42	38	43	42
8	Haryana	11	5	8	8	1	0	0	0	12	5	5	5	4	8	12	12
9	Himachal Pradesh	0	0	0	0	1	1	2	2	0	0	0	0	0	0	0	0
10	Jharkhand	18	8	8	8	27	17	25	20	5	2	1	2	6	5	7	7
11	Karnataka	83	58	75	74	54	48	50	59	58	83	95	95	62	59	59	73
12	Kerala	2	3	2	3	0	0	0	0	3	3	5	5	0	0	0	0
13	Madhya Pradesh	4	4	8	8	1	1	5	5	5	3	1	3	0	0	0	0
14	Maharashtra	53	65	116	83	29	41	53	53	57	71	81	85	87	71	69	104
15	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Meghalaya	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	1	1	1	1
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	0	0	0	0	0	0	0	0	6	3	0	4	0	1	0	1
20	Punjab	8	6	7	6	11	7	9	7	8	4	7	4	13	2	18	2
21	Rajasthan	48	48	52	51	30	26	23	28	19	20	23	21	28	24	26	27
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	3	1	3	2	2	0	2	0	26	8	19	8	29	5	23	5
24	Telangana	314	323	49	383	147	164	71	191	224	232	58	258	175	170	19	217

Sl. No.	State/UT	2019				2020				2021				2022			
		CR	CCS	PAR	PCS	CR	CCS	PAR	PCS	CR	CCS	PAR	PCS	CR	CCS	PAR	PCS
25	Tripura	0	0	0	0	1	1	1	1	0	0	0	0	0	0	0	0
26	Uttar Pradesh	9	6	9	6	1	1	0	1	1	1	2	2	10	9	13	15
27	Uttarakhand	27	18	18	26	41	29	19	45	25	19	1	36	54	51	44	51
28	West Bengal	7	6	7	6	3	4	2	4	2	3	4	3	0	2	0	3
TOTAL STATE(S)		740	666	510	797	469	407	369	516	595	563	445	656	713	590	524	738
29	A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	1	0	0	0	7	0	1	0	2	4	18	6
31	D&N Haveli and Daman & Diu+	2	0	0	0	0	1	0	2	0	0	0	0	0	0	0	0
32	Delhi	30	22	23	25	6	18	21	24	11	13	25	14	36	15	41	25
33	Jammu & Kashmir*	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Ladakh	-	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		32	22	23	25	7	19	21	26	18	13	26	14	38	19	59	31
TOTAL (ALL INDIA)		772	688	533	822	476	426	390	542	613	576	471	670	751	609	583	769

Source: Crime in India, NCRB

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2019

* Data of erstwhile Jammu & Kashmir State including Ladakh for 2019

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO.1280 FOR ANSWER ON 30.07.2025 BY SMT. RENUKA Chowdhury REGARDING 'Rescue and rehabilitation of children from labour and exploitation'

STATE/UT-WISE CASES REGISTERED, CASES CHARGESHEETED, PERSONS ARRESTED AND PERSONS CHARGESHEETED UNDER HUMAN TRAFFICKING DURING 2017-2018

Sl. No.	State/UT	2017				2018			
		Total number of Cases Registered	Cases Charge-sheeted	Persons Arrested	Persons Charge-sheeted	Total number of Cases Registered	Cases Charge-sheeted	Persons Arrested	Persons Charge-sheeted
1	Andhra Pradesh	218	187	657	578	240	219	863	487
2	Arunachal Pradesh	0	0	0	0	3	2	3	2
3	Assam	262	137	253	130	308	136	316	145
4	Bihar	121	0	331	0	127	79	337	271
5	Chhattisgarh	48	37	102	76	51	40	96	92
6	Goa	39	42	76	116	55	69	106	149
7	Gujarat	9	9	70	70	13	13	38	38
8	Haryana	22	16	77	75	34	24	70	65
9	Himachal Pradesh	11	9	23	25	6	9	22	22
10	Jharkhand	373	137	261	151	140	132	224	188
11	Karnataka	31	43	223	288	27	14	81	38
12	Kerala	53	54	108	90	105	43	197	84
13	Madhya Pradesh	87	74	350	320	63	59	291	269
14	Maharashtra	310	237	1072	751	311	247	901	586
15	Manipur	8	1	13	2	3	2	6	4
16	Meghalaya	8	3	21	9	24	14	25	14
17	Mizoram	2	1	2	2	2	0	3	3
18	Nagaland	0	0	0	0	0	0	0	0
19	Odisha	63	62	54	0	75	65	80	0
20	Punjab	5	2	5	5	17	10	71	43
21	Rajasthan	316	289	354	283	86	71	117	103
22	Sikkim	3	2	4	3	1	0	2	1
23	Tamil Nadu	13	3	36	13	8	9	48	35
24	Telangana	329	120	438	264	242	301	789	666
25	Tripura	2	2	1	2	2	1	1	1
26	Uttar Pradesh	46	49	162	159	35	30	115	101
27	Uttarakhand	20	17	70	56	29	26	82	88
28	West Bengal	357	473	598	630	172	231	330	341
TOTAL STATE(S)		2756	2006	5361	4098	2179	1846	5214	3836

29	A & N Islands	0	0	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0	0	0
31	D&N Haveli and Daman & Diu +	1	1	5	5	0	0	0	0
32	Delhi UT	95	52	157	104	98	57	168	132
33	Jammu & Kashmir *	1	1	2	2	1	1	6	6
34	Ladakh	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	1	0	3	0	0	0	0	0
TOTAL UT(S)		98	54	167	111	99	58	174	138
TOTAL ALL INDIA		2854	2060	5528	4209	2278	1904	5388	3974

Source : Human Trafficking data published is based on annual data provided by States/UTs from their Anti Human Trafficking Units

Note :'+ Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for the year 2017-2019

* Data of erstwhile Jammu & Kashmir State including Ladakh for the year 2017-2019

NCRB started collecting annual Human Trafficking data since 2017

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO.1280 FOR ANSWER ON 30.07.2025 BY SMT. RENUKA Chowdhury REGARDING 'Rescue and rehabilitation of children from labour and exploitation'

STATE/UT-WISE CASES REGISTERED, CASES CHARGESHEETED, PERSONS ARRESTED AND PERSONS CHARGESHEETED UNDER HUMAN TRAFFICKING DURING 2019-2020

Sl. No.	State/UT	2019				2020			
		Total number of Cases Registered	Cases Charge-sheeted	Persons Arrested	Persons Charge-sheeted	Total number of Cases Registered	Cases Charge-sheeted	Persons Arrested	Persons Charge-sheeted
1	Andhra Pradesh	245	159	825	512	171	121	619	324
2	Arunachal Pradesh	0	0	3	0	2	1	3	2
3	Assam	201	84	237	97	124	69	166	87
4	Bihar	106	27	195	154	75	57	247	229
5	Chhattisgarh	50	29	91	74	38	24	105	101
6	Goa	38	36	70	76	17	20	27	36
7	Gujarat	11	11	40	40	13	10	68	56
8	Haryana	15	8	21	21	14	8	51	46
9	Himachal Pradesh	11	9	29	26	4	3	8	5
10	Jharkhand	177	121	198	141	140	110	333	269
11	Karnataka	32	23	115	85	13	20	59	56
12	Kerala	180	106	246	147	166	181	408	264
13	Madhya Pradesh	73	72	390	382	80	71	309	287
14	Maharashtra	282	161	658	407	184	167	567	346
15	Manipur	9	2	13	2	6	0	8	0
16	Meghalaya	22	2	41	18	1	0	0	0
17	Mizoram	7	5	13	9	0	0	0	0
18	Nagaland	3	2	10	10	0	1	9	9
19	Odisha	147	136	239	0	103	58	189	120
20	Punjab	19	12	57	38	17	16	84	55
21	Rajasthan	141	126	220	188	128	113	273	251
22	Sikkim	0	0	0	0	1	1	3	0
23	Tamil Nadu	16	11	43	22	11	2	37	21
24	Telangana	137	137	575	474	184	186	752	684
25	Tripura	1	0	1	0	1	2	7	7
26	Uttar Pradesh	48	38	204	185	90	33	344	158
27	Uttarakhand	20	16	75	69	9	13	23	29
28	West Bengal	120	133	249	229	59	81	109	110

	TOTAL STATE(S)	2111	1466	4858	3406	1651	1368	4808	3552
29	A & N Islands	0	0	0	0	0	1	1	1
30	Chandigarh	2	1	5	5	2	2	7	7
31	D&N Haveli and Daman & Diu +	0	1	0	3	2	2	9	9
32	Delhi UT	93	40	176	112	53	27	112	80
33	Jammu & Kashmir *	0	0	0	0	2	2	12	12
34	Ladakh	-	-	-	-	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	2	0	8	0	4	0	17	0
	TOTAL UT(S)	97	42	189	120	63	34	158	109
	TOTAL ALL INDIA	2208	1508	5047	3526	1714	1402	4966	3661

Source : Human Trafficking data published is based on annual data provided by States/UTs from their Anti Human Trafficking Units

Note :'+ Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for the year 2017-2019

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STATE/UT-WISE CASES REGISTERED, CASES CHARGESHEETED, PERSONS ARRESTED AND PERSONS CHARGESHEETED UNDER HUMAN TRAFFICKING DURING 2021-2022

Sl. No.	State/UT	2021				2022			
		Total number of Cases Registered	Cases Charge-sheeted	Persons Arrested	Persons Charge-sheeted	Total number of Cases Registered	Cases Charge-sheeted	Persons Arrested	Persons Charge-sheeted
1	Andhra Pradesh	168	148	757	485	163	170	775	529
2	Arunachal Pradesh	3	0	5	0	4	1	4	1
3	Assam	203	114	349	182	140	103	218	165
4	Bihar	111	81	331	261	260	189	560	558
5	Chhattisgarh	29	19	80	63	26	20	69	67
6	Goa	15	16	26	31	1	1	1	1
7	Gujarat	13	14	49	47	9	9	54	54
8	Haryana	37	28	124	119	13	12	66	63
9	Himachal Pradesh	5	6	32	32	5	4	34	19
10	Jharkhand	92	52	114	84	100	49	131	87
11	Karnataka	13	10	97	43	18	24	72	71
12	Kerala	201	173	347	288	135	137	319	226
13	Madhya Pradesh	89	79	372	327	81	93	394	358
14	Maharashtra	320	251	804	696	295	214	787	561
15	Manipur	1	1	7	1	0	0	0	0
16	Meghalaya	1	1	4	4	2	2	5	3
17	Mizoram	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0
19	Odisha	136	50	228	112	121	77	433	138
20	Punjab	15	13	53	63	21	6	51	19
21	Rajasthan	100	113	187	187	117	109	201	200
22	Sikkim	0	0	0	0	0	0	0	0
23	Tamil Nadu	3	3	10	3	1	1	1	1
24	Telangana	347	291	1050	692	391	429	1019	1125
25	Tripura	1	0	1	0	0	0	0	0
26	Uttar Pradesh	103	10	310	32	126	7	201	13
27	Uttarakhand	16	9	49	30	16	18	65	71
28	West Bengal	61	121	159	201	67	80	139	140
TOTAL STATE(S)		2083	1603	5545	3983	2112	1755	5599	4470

29	A & N Islands	0	0	0	0	0	0	0	0
30	Chandigarh	2	2	4	4	1	2	3	5
31	D&N Haveli and Daman & Diu +	0	0	0	0	0	0	0	0
32	Delhi UT	92	39	174	131	106	60	217	147
33	Jammu & Kashmir *	4	1	7	2	8	4	17	8
34	Ladakh	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	8	0	25	0	23	9	28	9
TOTAL UT(S)		106	42	210	137	138	75	265	169
TOTAL ALL INDIA		2189	1645	5755	4120	2250	1830	5864	4639

Source : Human Trafficking data published is based on annual data provided by States/UTs from their Anti Human Trafficking Units

Note :'+ Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for the year 2017-2019

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